

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

**Subject: Promotion of Graduate Process Servers to the post of Junior Assistants under promotion quota in Subordinate Judiciary of Kashmir division.**

## ORDER

No. 1392

Dated: 10-02-2020

Sanction is hereby accorded to the promotion of following Graduate Process Servers of **Kashmir division** temporarily to the posts of Junior Assistants under promotion quota in the Pay Level-4 (25500-81100):

S. No.	Name of the Official/S/Shri	Present place of posting
1.	Shri Ahsan Ahmad Bhat	Municipal Magistrate Court, Srinagar
2.	Shri Ahsan Aijaz Bhat	Sub-Judge Court, Bijbehara
3.	Pir Abdul Rashid	Pr. District & Sessions Court, Kupwara
4.	Shri Firdous Ahmad Dar	CJM Court, Handwara
5.	Shri Wahid Hussain Wani	Munsiff Court, Bandipora
6.	Shri Hilal Rashid Wani	Munsiff Court, Bandipora

### **Note:-**

- (a) Promotions of Shri Wahid Hussain Wani and Shri Hilal Rashid Wani shall have the effect from 15.02.2020.  
(b) The posting orders of the promotees shall be issued separately.

(By Order)

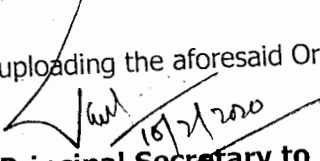
Sd/  
(Jawad Ahmed)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 1024-1033/PSy

Dated 10-02-2020

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
- 4-8. Pr. District & Sessions Judge, Srinagar/Anantnag/ Baramulla/ Kupwara/  
Bandipora.
9. Order File.
10. Incharge NIC, High Court of J&K, Jammu for uploading the aforesaid Order in  
the High Court website.

  
Principal Secretary to  
Hon'ble the Chief Justice